

**THE HIGH COURT OF MANIPUR
AT IMPHAL**

ORDER

Imphal, the 13th February, 2023

No. HCM/A-24/80-Estt.(V)/Pt./

: **Shri Th. Chonkhohao Singsit**

is hereby disengaged from his service as Daily Wage Chauffeur from today.

In his place, **Shri Moirangthem Saroj Singh** who is in the Waitlist is hereby engaged as Daily Wage Chauffer on Daily Wage Basis @ ₹ 273 per day w.e.f. the date of joining.

He shall not claim regularization of his services on this purely temporary engagement. He shall report for duty to the Deputy Registrar (Protocol), High Court of Manipur on or before 16-02-2023.

Sd/-

(**PH. JAPAN SINGH**)

i/c REGISTRAR (ADMN./PM&P)
HIGH COURT OF MANIPUR

Imphal, the 13th February, 2023

Endt. No. HCM/A-24/80-Estt.(V)/Pt./ 2285-96

Copy to:-

1. All Registrars, High Court of Manipur.
2. All Joint Registrars, High Court of Manipur.
3. All Deputy Registrars/ Language Officer (Special Officer), High Court of Manipur
4. The Principal Secretary to Hon'ble the Chief Justice(Acting), High Court of Manipur.
5. The Assistant Registrars/Sr. Private Secretary/Court Managers, High Court of Manipur.
- ✓6. The System Analyst, High Court of Manipur.
- He is requested to upload the same in the official website of this Registry
7. The Private Secretary to Mr. Justice A. Bimol Singh, High Court of Manipur.
8. The Private Secretary to Mr. Justice A. Guneshwar Sharma, High Court of Manipur.
9. The Private Secretary to Registrar General, High Court of Manipur.
10. All Supdts/ Stamp Reporter/Court Officers/Protocol Officer/Librarian, High Court of Manipur.
11. Persons concerned.
12. The Order Book/Guard File/Concerned File.

Ph. Japan Singh
(**PH. JAPAN SINGH**) 13/2/23
i/c REGISTRAR (ADMN./PM&P)
HIGH COURT OF MANIPUR